



THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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NOTIFICATION

The 15th March, 2024

No. LGL. 10/2024/7.- The following Act of the Assam Legislative Assembly which received the assent of the Governor of Assam on 14th March, 2024 is hereby published for general information.

ASSAM ACT NO. X OF 2024

(Received the assent of the Hon'ble Governor on 14th March, 2024)

THE THENGAL KACHARI AUTONOMOUS COUNCIL (AMENDMENT) ACT, 2024